

1	2	3	4	5	6
4	M/s. Hyderabad Allwyn Metal Works Ltd., Hyderabad	M/s. Iseki Agricultural Machinery Mfg. Co. Ltd., Tokyo.	Hyderabad	12,000	Licensed on 13-3-67.
5	M/s. Pravara Tools & Implements Co-operative Society, Pravarnagar.	M/s. Yanmar Diesel Engine Co. Ltd.,	Pravarnagar		Only a letter of intent has been issued. Industrial licence will be granted after the terms of foreign collaboration and requirements of imported capital goods are approved.

In addition, two more schemes of the Government of Punjab and U.P. State Industrial Development Corporation for the manufacture of 12,000 and 15,000 Nos. power tillers per annum respectively have been approved in principle. These schemes also envisage collaboration with Japanese firms. They have been given extension of time to submit detailed schemes till the end of the year 1967.

Purchase of Raw Material by Public Undertakings

1410. Shri Y. A. Prasad:
Shri N. K. Sanghi:

Will the Minister of Industrial Development and Company Affairs be pleased to state the remedial measures taken by Government to avoid losses incurred by the Public Undertakings due to their mode of purchase of raw material?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): In the absence of any reports or complaints about losses arising out of the system of purchase of raw materials adopted by public sector undertakings, no remedial measures have been called for.

Forward Markets Commission

1411. Shri D. C. Sharma: Will the Minister of Commerce be pleased to state:

(a) whether the Dentwell Committee has recommended reconstituting of

the structure and functioning of the Forward Markets Commission and a complete redrafting of the Forward Contracts (Regulation) Act of 1952 for the purpose;

(b) whether the recommendation has been considered; and

(c) if so, the results thereof?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir.

(b) Not yet.

(c) Does not arise.

Managing Agencies

1412. Shri Prem Chand Verma: Will the Minister of Industrial Development & Company Affairs be pleased to state:

(a) the number of Companies in the private sector which have an authorised capital of rupees one crore or more; and

(b) the number of Managing Agencies which control these companies and the number of concerns being controlled by each Managing Agency?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). The companies in the private sector having an authorised capital of rupees one crore or more are in all 988 of which 228 are managed by 179 managing agents. The number of such companies under the